

THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 10 / 08 / 2011

PROCEEDINGS

Judicial Department - Filling up the vacancies of Sheristadars and Senior Superintendents - Orders issued.

Read : 1.GO(P)No.85/2011 / Fin dated 26-02-2011

ORDER NO. B1 – 3926 / 2011

As per the Kerala Judicial Ministerial Service Rules,2006 the posts of Sheristadars of District Court / Addl. District Court/ MACTs / Spl. Courts / STAT are identical and interchangeable. Now, as per GO(Ms)No. 85/2011 / Fin dated 26-02-2011, the Government have revised the scale of pay of state Government employees. The revised scale of Pay of Sheristadar, District Court is ₹ 22360 - 37940 and that of Sheristadar, Addl.District Court / MACT / Spl. Court is ₹ 21240 - 37040. At present junior officers in the cadre of Sheristadar, District Court / Addl.District Court / MACT / Spl. Court and STAT are functioning as Sheristadar, District Court. In the circumstances following orders are issued:

As part of filling up the existing vacancies of Sheristadars of District Courts, Sheristadars, Addl. District Courts / MACTs / Spl. Courts and of Sheristadars of Sub Courts / Senior Superintendents of District Courts in the Civil Wing of the Subordinate Judiciary, the following orders are issued:

1. Sri.R.Sreekumar, Sheristadar of District Court / Addl. District Court/ MACT / Spl. Court now functioning as Sheristadar, District Court, Ernakulam is promoted as Sheristadar, District Court in the scale of pay of ₹ 22360 - 37940 /- and allowed to continue in the present station.

2. Smt.J.Sujatha, Sheristadar of District Court / Addl. District Court/ MACT / Spl. Court now functioning as Sheristadar, MACT, Perumbavoor is promoted as Sheristadar, District Court in the scale of pay of ₹ 22360 - 37940 /- and posted as Sheristadar, District Court, Thrissur. She will handover charge of her office to the Junior Superintendent / Head Clerk of the Tribunal and take charge as Sheristadar, District Court, Thrissur from the Senior Superintendent / Junior Superintendent / Head Clerk of the court.

The Junior Superintendent / Head Clerk of the MACT, Perumbavoor will hold the full additional charge of the post of Sheristadar of the Tribunal till

Sri.Narayanan Gopalan(SI.No.20) takes charge.

3. Sri.T.R.Bhaskaran, Sheristadar of District Court / Addl. District Court/ MACT / Spl. Court now functioning as Sheristadar, MACT, Pathanamthitta is promoted as Sheristadar, District Court in the scale of pay of ₹ 22360 - 37940 /- and posted as Sheristadar, District Court, Pathanamthitta. He will handover charge of his office to the Junior Superintendent/Head Clerk of the Tribunal and take charge as Sheristadar, District Court, Pathanamthitta from the Senior Superintendent / Junior Superintendent / Head Clerk of the court.

The Junior Superintendent / Head Clerk of the MACT, Pathanamthitta will hold the full additional charge of the post of Sheristadar of the Tribunal till Sri.P.Balachandran(SI.No.31) takes charge.

4. Sri.K.G.Joseprakash, Sheristadar of District Court / Addl. District Court/ MACT / Spl. Court now functioning as Sheristadar, District Court, Thiruvananthapuram is promoted as Sheristadar, District Court in the scale of pay of ₹ 22360 - 37940 /- and allowed to continue in the present station.

5. Sri.K.M.Ramachandran Nair, Sheristadar of District Court / Addl. District Court/ MACT / Spl. Court now functioning as Sheristadar, District Court, Thodupuzha is promoted as Sheristadar, District Court in the scale of pay of ₹ 22360 - 37940 /- and allowed to continue in the present station.

6. Sri.B.Vasudeva Menon, Sheristadar of District Court / Addl. District Court/ MACT / Spl. Court now functioning as Sheristadar, District Court, Alappuzha is promoted as Sheristadar, District Court in the scale of pay of ₹ 22360 - 37940 /- and allowed to continue in the present station.

7.Smt.Annamma John V., Sheristadar of District Court / Addl. District Court/ MACT / Spl. Court now functioning as Sheristadar, Family Court, Thalassery, is promoted as Sheristadar, District Court in the scale of pay of ₹ 22360 - 37940 /- and posted as Sheristadar, District Court, Kasaragod. She will handover charge of her office to the Head Clerk / Seniormost UD Clerk of the court and take charge as Sheristadar, District Court, Kasaragod from the Senior Superintendent / Junior Superintendent / Head Clerk of the court.

The Head Clerk / Seniormost UD Clerk of the Family Court, Thalassery will hold the full additional charge of the post of Sheristadar of the Court till

Sri.A.Narayanan(Sl.No.16) takes charge.

8. Smt.K.Santhamma, Sheristadar of District Court / Addl. District Court/ MACT / Spl. Court now functioning as Sheristadar, District Court, Pathanamthitta is promoted as Sheristadar, District Court in the scale of pay of ₹ 22360 - 37940 /- and posted as Sheristadar, District Court, Kollam. She will handover charge of her office to the Senior Superintendent / Junior Superintendent of court and take charge as Sheristadar, District Court, Kollam from the Senior Superintendent / Junior Superintendent of the court.

The Senior Superintendent / Junior Superintendent of the District Court, Pathanamthitta will hold the full additional charge of the post of Sheristadar of the court till Sri.T.R.Bhaskaran(Sl.No.3) takes charge.

9.Smt.T.R.Hemalatha, Sheristadar of District Court / Addl. District Court/ MACT / Spl. Court now functioning as Sheristadar, District Court, Kollam, is promoted as Sheristadar, District Court in the scale of pay of ₹ 22360 - 37940 /- and posted as Sheristadar, District Court, Kottayam. She will handover charge of her office to the Senior Superintendent / Junior Superintendent of court and take charge as Sheristadar, District Court, Kottayam from the Senior Superintendent / Junior Superintendent of the court.

The Senior Superintendent / Junior Superintendent of the District Court, Kollam will hold the full additional charge of the post of Sheristadar of the Court till Smt.K.Santhamma(Sl.No.8) takes charge.

10.Smt.Sheela Divakaran, Sheristadar of District Court / Addl. District Court/ MACT / Spl. Court now functioning as Sheristadar, MACT, Thiruvananthapuram, is promoted as Sheristadar, District Court in the scale of pay of ₹ 22360 - 37940 /- and posted as Sheristadar, District Court, Palakkad. She will handover charge of her office to the Junior Superintendent / Head Clerk of court and take charge as Sheristadar, District Court, Palakkad from the Senior Superintendent / Junior Superintendent of the court.

The Junior Superintendent/Head Clerk of the MACT,Thiruvananthapuram will hold the full additional charge of the post of Sheristadar of the Tribunal till Sri.N.Aravindakshan(Sl.No.19) takes charge.

11. Sri.K.V.Vijayan, Sheristadar of District Court / Addl. District Court/ MACT / Spl. Court now functioning as Sheristadar, District Court, Kalpetta is promoted as Sheristadar, District Court in the scale of pay of ₹ 22360 - 37940 /- and allowed to continue in the present station

12. Smt.K.Kamalam, Sheristadar of District Court / Addl. District Court/ MACT / Spl. Court now functioning as Sheristadar, Addl.Sessions Court(Abkari Cases), Kottarakkara is promoted as Sheristadar, District Court in the scale of pay of ₹ 22360 - 37940 /- and posted as Sheristadar, District Court, Kozhikode. She will handover charge of her office to the Senior Superintendent / Junior Superintendent of court and take charge as Sheristadar, District Court, Kozhikode from the Senior Superintendent / Junior Superintendent of the court.

The Senior Superintendent / Junior Superintendent of the Addl.Sessions Court(Abkari Cases), Kottarakkara will hold the full additional charge of the post of Sheristadar of the court till Sri.P.Uthaman(SI.No.23) takes charge.

13.Sri.T.K.Sadanandan, Sheristadar of District Court / Addl. District Court/ MACT / Spl. Court now functioning as Sheristadar, District Court, Thrissur, is promoted as Sheristadar, District Court in the scale of pay of ₹ 22360 - 37940 /- and posted as Sheristadar, District Court, Manjeri. He will handover charge of his office to the Senior Superintendent / Junior Superintendent of court and take charge as Sheristadar, District Court, Manjeri from the Senior Superintendent / Junior Superintendent of the court.

The Senior Superintendent / Junior Superintendent of the District Court, Thrissur will hold the full additional charge of the post of Sheristadar of the Court till Smt.J. Sujatha(SI.No.2) takes charge.

14. Sri.C.P.Sarath Mohan, Sheristadar of District Court / Addl. District Court/ MACT / Spl. Court now functioning as Sheristadar, Spl.Addl.Sessions Court (Marad Cases), Kozhikode is promoted as Sheristadar, District Court in the scale of pay of ₹ 22360 - 37940 /- and posted as Sheristadar, District Court, Thalassery. He will handover charge of his office to the Junior Superintendent / Head Clerk of the court and take charge as Sheristadar, District Court, Thalassery from the Senior Superintendent / Junior Superintendent of the court.

The Junior Superintendent / Head Clerk of the Spl.Addl.Sessions Court (Marad Cases), Kozhikode will hold the full additional charge of the post of Sheristadar of the Court till Sri.M.K.James(SI.No.15) takes charge.

15. Sri.M.K.James, Sheristadar, District Court, Kozhikode is transferred and posted as Sheristadar, Spl.Addl.Sessions Court(Marad Cases), Kozhikode. He will handover charge of his office to the Senior Superintendent / Junior Superintendent of the court and take charge as Sheristadar, Spl.Addl.Sessions Court(Marad Cases), Kozhikode from the Junior Superintendent / Head Clerk of the court.

The Senior Superintendent / Junior Superintendent of the District Court, Kozhikode will hold the full additional charge of the post of Sheristadar of the Court till Smt.K.Kamalam(SI.No.12) takes charge.

16.Sri.A.Narayanan, Sheristadar, District Court, Kasaragod is transferred and posted as Sheristadar, Family Court, Thalassery. He will handover charge of his office to the Senior Superintendent / Junior Superintendent of the court and take charge as Sheristadar, Family Court, Thalassery from the Head Clerk / Seniormost UD Clerk of the court.

The Senior Superintendent / Junior Superintendent of the District Court, Kasaragod will hold the full additional charge of the post of Sheristadar of the Court till Smt.Annamma John V.(SI.No.7) takes charge.

17. Sri.Andrews A. Thomas, Sheristadar, District Court, Kottayam is transferred and posted as Sheristadar, MACT, Muvattupuzha. He will handover charge of his office to the Senior Superintendent / Junior Superintendent of the court and take charge as Sheristadar, MACT, Muvattupuzha from the Junior Superintendent / Head Clerk of the tribunal.

The Senior Superintendent / Junior Superintendent of the District Court, Kottayam will hold the full additional charge of the post of Sheristadar of the Court till Smt.T.R.Hemalatha(SI.No.9) takes charge.

18.Smt.A.Savithri, Sheristadar, District Court, Thalassery is transferred and posted as Sheristadar, Spl. Court (NDPS Act Cases), Vadakara. She will handover charge of her office to the Senior Superintendent / Junior Superintendent of the court and take charge as Sheristadar, Spl. Court (NDPS Act Cases),

Vadakara from the Senior Superintendent / Junior Superintendent of the court.

The Senior Superintendent / Junior Superintendent of the District Court, Thalassery will hold the full additional charge of the post of Sheristadar of the Court till Sri.C.P.Sarath Mohan(SI.No.14) takes charge.

19.Sri.N.Aravindakshan, Sheristadar, STAT, Ernakulam is transferred and posted as Sheristadar, MACT, Thiruvananthapuram. He will handover charge of his office to the Junior Superintendent / Head Clerk of the tribunal and take charge as Sheristadar, MACT,Thiruvananthapuram from the Junior Superintendent/ Head Clerk of the tribunal.

The Junior Superintendent / Head Clerk of the STAT, Ernakulam will hold the full additional charge of the post of Sheristadar of the Court till Sri.K.J.Michale (SI.No.33) takes charge.

20.Sri.Narayanan Gopalan, Sheristadar, Addl.District Court, N.Paravur is transferred and posted as Sheristadar, MACT, Perumbavoor. He will handover charge of his office to the Senior Superintendent / Junior Superintendent of the court and take charge as Sheristadar, MACT, Perumbavoor from the Junior Superintendent/ Head Clerk of the tribunal.

The Senior Superintendent / Junior Superintendent of the Addl.District Court, N.Paravur will hold the full additional charge of the post of Sheristadar of the Court till Smt.N.K.Suvarnakumari(SI.No.34) takes charge.

21. Sri.A.Gopalan, Sheristadar, Addl.District Court / MACT, Irinjalakuda is transferred and posted as Sheristadar, Family Court, Kottarakkara. He will handover charge of his office to the Junior Superintendent / Head Clerk of the tribunal and take charge as Sheristadar, Family Court, Kottarakkara from the Head Clerk / Seniormost UD Clerk of the court.

The Junior Superintendent / Head Clerk of the Addl.District Court / MACT, Irinjalakuda will hold the full additional charge of the post of Sheristadar of the Court till Sri.V.Balakrishnan(SI.No.26) takes charge.

22.Sri.M.Devakumar, Sheristadar, District Court, Manjeri is transferred and posted as Sheristadar, MACT, Tirur. He will handover charge of his office to the Senior Superintendent / Junior Superintendent of the court and take charge as Sheristadar, MACT, Tirur from the Junior Superintendent Head Clerk of the tribunal.

The Senior Superintendent / Junior Superintendent of the District Court, Manjeri will hold the full additional charge of the post of Sheristadar of the Court till Sri.T.K.Sadanadan(SI.No.13) takes charge.

23. Sri.P.Uthaman, Sheristadar, Sub Court, Mavelikkara is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240 - 37040 and posted as Sheristadar, Addl.Sessions Court (Abkari cases), Kottarakkara. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Addl.Sessions Court (Abkari cases), Kottarakkara from the Senior Superintendent / Junior Superintendent of the court.

The Junior Superintendent / Head Clerk of the Sub Court, Mavelikkara will hold the full additional charge of the post of the Sheristadar of the court till Smt.Sreelathakumari V.(SI.No.36) takes charge.

24. Sri.A.P.Rajeevan, Senior Superintendent, Spl.Court(NDPS Act cases), Vadakara is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240 - 37040 and posted as Sheristadar, Family Court, Malappuram. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Family Court, Malappuram from the Head Clerk / Seniormost UD Clerk of the court.

The Junior Superintendent / Head Clerk of the Spl.Court(NDPS Act cases), Vadakara will hold the full additional charge of the post of the Senior Superintendent of the court till Sri.T.K.Vinod(SI.No.39) takes charge.

25. Sri.M.Balan, Sheristadar, Sub Court / Senior Superintendent, District Court now functioning as Section Officer, District Legal Services Authority, Kannur is notionally promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240 - 37040 and allowed to continue on deputation.

26. Sri.V.Balakrishnan, Sheristadar, Sub Court, Koyilandi is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240 - 37040 and posted as Sheristadar, Addl.District Court / MACT, Irinjalakuda. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Addl.District Court / MACT, Irinjalakuda from the Junior Superintendent / Head Clerk of the court.

The Junior Superintendent / Head Clerk of the Sub Court, Koyilandi will hold the full additional charge of the post of the Sheristadar of the court till Sri.P.V.Suresh(Sl.No.48) takes charge.

27.Sri.C.K.Vijayan Pilla, Sheristadar, Sub Court / Senior Superintendent, District Court now functioning as Section Officer, District Legal Services Authority, Thiruvananthapuram is notionally promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240 - 37040 and allowed to continue on deputation.

28.Sri.P.N.Gopi, Sheristadar, Sub Court, Sulthan Bathery is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Spl.Court(SPE / CBI)-I/ Addl.District Court, Ernakulam. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Spl.Court (SPE / CBI)-I/ Addl.District Court, Ernakulam from the Junior Superintendent / Head Clerk of the court.

The Junior Superintendent / Head Clerk of the Sub Court, Sulthan Bathery will hold the full additional charge of the post of the Sheristadar of the court till Sri.N.Mani(Sl.No.56) takes charge.

29. Sri.K.M.Ramachandran Nair, Senior Superintendent,Addl.Sessions Court(Abkari cases), Neyyattinkara is promoted as Sheristadar, Addl. District Courts/ Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, MACT, Neyyattinkara. He will handover charge of his office

to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, MACT, Neyyattinkara from the Junior Superintendent / Head Clerk of the tribunal.

The Junior Superintendent / Head Clerk of the Addl.Sessions Court (Abkari cases), Neyyattinkara will hold the full additional charge of the post of the Sheristadar of the court till Smt.G.P.Shyama(SI.No.47) takes charge.

30.Sri.T.Abdul Azeez, Senior Superintendent, District Court, Manjeri is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, Spl. Court (Idamalayar Investigations), Ernakulam. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Spl. Court (Idamalayar Investigations), Ernakulam from the Junior Superintendent / Head Clerk of the court.

The Junior Superintendent / Head Clerk of the District Court, Manjeri will hold the full additional charge of the post of the Senior Superintendent of the court till Sri.G.Vinayakumar(SI.No.55) takes charge.

31.Sri.P.Balachandran, Sheristadar, Sub court, Palakkad is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240-37040 and posted as Sheristadar, MACT, Pathanamthitta. He will hand over charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, MACT, Pathanamthitta from the Junior Superintendent / Head Clerk of the tribunal.

The Junior Superintendent / Head Clerk of the Sub Court, Palakkad will hold the full additional charge of the post of the Sheristadar of the court till Smt.Jayanthi Thankam(SI.No.35) takes charge.

32.Sri.P.K.Unni, Senior Superintendent, District Court, Ernakulam is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240 - 37040 and posted as Sheristadar, MACT, Ernakulam. He will handover charge of his office to the Junior Superintendent / Head Clerk of

the Court and take charge as Sheristadar, MACT, Ernakulam from the Junior Superintendent / Head Clerk of the tribunal.

The Junior Superintendent / Head Clerk of the District Court, Ernakulam will hold the full additional charge of the post of the Senior Superintendent of the court till Sri.C.V.Prasad(SI.No.46) takes charge.

33.Sri.K.J.Michale, Senior Superintendent, District Court, Thodupuzha is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240 - 37040 and posted as Sheristadar, STAT, Ernakulam. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, STAT, Ernakulam from the Junior Superintendent / Head Clerk of the tribunal.

The Junior Superintendent/Head Clerk of the District Court, Thodupuzha will hold the full additional charge of the post of the Senior Superintendent of the court till Smt.Vasanthakumari Amma(SI.No.45) takes charge.

34.Smt.N.K.Suvarnakumari, Sheristadar, Sub Court, N.Paravur is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 21240 - 37040 and posted as Sheristadar, Addl.District Court / MACT, N.Paravur. She will handover charge of her office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Addl.District Court / MACT, N.Paravur from the Senior Superintendent /Junior Superintendent of the court.

The Junior Superintendent / Head Clerk of the Sub Court, N.Paravur will hold the full additional charge of the post of the Sheristadar of the court till Sri.V.R.Balakrishnan Nair(SI.No.50) takes charge.

35. Smt.Jayanthi Thankam, Sheristadar, Sub Court, Ottappalam is transferred and posted as Sheristadar, Sub Court, Palakkad. She will handover charge of her office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Sub Court, Palakkad from the Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the Sub Court, Ottappalam will

hold the full additional charge of the post of Sheristadar of the Court till Sri.P.Sadanadan(SI.No.52) takes charge.

36. Smt. Sreelathakumari V., Senior Superintendent, District court, Kollam is transferred and posted as Sheristadar, Sub Court, Mavelikkara. She will handover charge of her office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Sub Court, Mavelikkara from the Junior Superintendent/Head Clerk of the court.

The Junior Superintendent / Head Clerk of the District court, Kollam will hold the full additional charge of the post of Senior Superintendent of the Court till Sri.B.Thulaseedharan Pillai(SI.No.38) takes charge.

37. Sri.N.J.George, Sheristadar, Addl.Sub Court, Ernakulam is transferred and posted as Sheristadar, Sub Court, Thalassery. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Sheristadar, Sub Court, Thalassery from the Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the Addl.Sub Court, Ernakulam will hold the full additional charge of the post of Sheristadar of the Court till Sri.P.C.Kurian (SI.No.40) takes charge.

38. Sri.B.Thulaseedharan Pillai, Sheristadar, Sub Court, Neyyattinkara is transferred and posted as Senior Superintendent, District court, Kollam. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Senior Superintendent, District court, Kollam from the Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the Sub Court, Neyyattinkara will hold the full additional charge of the post of Sheristadar of the Court till Sri.A.T. Joseph (SI.No.42) takes charge.

39. Sri.T.K.Vinod, Sheristadar, Sub Court, Perumbavoor is transferred and posted as Senior Superintendent, Spl. Court(NDPS Act Cases), Vadakara. He will handover charge of his office to the Junior Superintendent / Head Clerk of the Court and take charge as Spl. Court (NDPS Act Cases), Vadakara from the Junior Superintendent / Head Clerk of the Court.

The Junior Superintendent / Head Clerk of the Sub Court, Perumbavoor

will hold the full additional charge of the post of Sheristadar of the Court till Sri.V.M.Basheer (Sl.No.43) takes charge.

40.Sri.P.C.Kurian, Junior Superintendent(Higher Grade), District Court, Kottayam is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Sheristadar, Addl. Sub Court, Ernakulam. On relief from his present post, he will take charge as Sheristadar, Addl. Sub Court, Ernakulam from the Junior Superintendent / Head Clerk of the Court.

41. Sri.C.K.Rajulal, Junior Superintendent(Higher Grade), MACT, Punalur is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Senior Superintendent, District Court, Thiruvananthapuram. On relief from his present post, he will take charge as Senior Superintendent, District Court, Thiruvananthapuram from the Junior Superintendent / Head Clerk of the Court.

42. Sri.A.T.Joseph,Junior Superintendent(Higher Grade), District Court, Kollam is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Neyyattinkara. On relief from his present post, he will take charge as Sheristadar, Sub Court, Neyyattinkara from the Junior Superintendent / Head Clerk of the Court.

43.Sri.V.M.Basheer, Junior Superintendent(Higher Grade), SubCourt, Kattappana is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Perumbavoor. On relief from his present post, he will take charge as Sheristadar, Sub Court, Perumbavoor from the Junior Superintendent / Head Clerk of the court.

44.Sri.K.V.Jose, Junior Superintendent(Higher Grade), Munsiff's Court, Kattappana is promoted to the cadre of Sheristadar, Sub Court / Senior

Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Kattappana. On relief from his present post, he will take charge as Sheristadar, Sub Court, Kattappana from the Junior Superintendent / Head Clerk of the Court.

45. Smt.Vasanthakumari Amma, Junior Superintendent(Higher Grade), District Court,Pathanamthitta is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Senior Superintendent, District Court, Thodupuzha. On relief from her present post, she will take charge as Senior Superintendent, District Court, Thodupuzha from the Junior Superintendent / Head Clerk of the Court

46. Sri.C.V.Prasad, Junior Superintendent(Higher Grade), Sub Court, Kottayam is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Senior Superintendent, District Court, Ernakulam. On relief from his present post, he will take charge as Senior Superintendent, District Court, Ernakulam from the Junior Superintendent / Head Clerk of the Court.

47.Smt.G.P.Syama, Junior Superintendent(Higher Grade), Munsiff's Court, Thiruvananthapuram is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Senior Superintendent, Addl. SessionsCourt(Abkari Cases), Neyyattinkara. On relief from her present post, she will take charge as Senior Superintendent, Addl. SessionsCourt(Abkari Cases), Neyyattinkara from the Junior Superintendent / Head Clerk of the court.

48.Sri.P.V.Suresh, Junior Superintendent(Higher Grade), Munsiff's Court, Koyilandi is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Koyilandi. On relief from his present post, he will take

charge as Sheristadar, Sub Court, Koyilandi from the Junior Superintendent / Head Clerk of the Court.

49. Sri.K.Peethambaran, Junior Superintendent (Higher Grade), District Court, Kasaragod On deputation as Sheristadar, District Court, Kavaratti is notionally promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and allowed to continue on deputation.

50. Sri.V.R.Balakrishnan Nair, Junior Superintendent(Higher Grade), Munsiff's Court, Aluva is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, N.Parvur. On relief from his present post, he will take charge as Sheristadar, Sub Court, N.Parvur from the Junior Superintendent / Head Clerk of the Court.

51. Sri.A.K.Gopalakrishnan, Junior Superintendent,(Higher Grade) Munsiff's Court-I, Kozhikode is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Senior Superintendent, District Court, Kalpetta. On relief from his present post, he will take charge as Senior Superintendent, District Court, Kalpetta from the Junior Superintendent / Head Clerk of the court.

52. Sri.P.Sadanandan,Junior Superintendent(Higher Grade),Munsiff's Court, Chittoor is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Ottappalam. On relief from his present post, he will take charge as Sheristadar, Sub Court, Ottappalam from the Junior Superintendent / Head Clerk of the Court.

53. Sri.P.K.Mohammedali, Junior Superintendent(Higher Grade), Sub Court, Thrissur is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Thrissur. On relief from his present post, he will assume charge as Sheristadar, Sub

Court, Thrissur

54. Sri.B.Anilkumar, Junior Superintendent(Higher Grade), Munsiff's Court, Punalur is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Kochi. On relief from his present post, he will take charge as Sheristadar, Sub Court, Kochi from the Junior Superintendent / Head Clerk of the Court.

55.Sri.G.Vinayakumar, JuniorSuperintendent(Higher Grade), Munsiff's Court, Karunagappally is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Senior Superintendent, District Court, Manjeri. On relief from his present post, he will take charge as Senior Superintendent, District Court, Manjeri from the Junior Superintendent / Head Clerk of the court.

56. Sri.N.Mani, Junior Superintendent(Higher Grade), Munsiff's Court, Cherthala is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Court under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 18740 - 33680 and posted as Sheristadar, Sub Court, Sulthan Bathery. On relief from his present post, he will take charge as Sheristadar, Sub Court, Sulthan Bathery from the Junior Superintendent / Head Clerk of the Court.

The officers at Sl. Nos. 35, 37, 38 & 39 are not eligible for joining time and for transfer TA. The Officers at Sl. No.19, 20, 21 & 36 are not eligible for joining time.

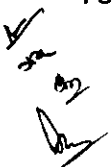
(By Order)



A.HARIPRASAD
Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (56 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl. Chief Secretary to Government, Home (C) Department,



Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The 14 Principal District Judges.
The Addl.District Judge / MACT, N.Paravur
The Motor Accidents Claims Tribunal, Perumbavoor, Pathanamthitta, Tirur,
Thiruvananthapuram, Muvattupuzha, Irinjalakuda, Neyyattinkara & Punalur
The Judge of Family Court, Thalassery, Kottarakkara & Malappuram
The Addl.Sessions Judge(Abkari Cases), Kottarakkara & Neyyattinkara
The Spl. Addl.Sessions Judge(Marad Cases), Kozhikode
The Spl. Judge(NDPS Act Cases), Vada kara
The Spl.Judge(SPE / CBI)-I / Addl.District Judge , Ernakulam
The State Transport Appellate Tribunal, Ernakulam
The Sub Judges of Sub Court, Ottappalam, Ernakulam, Neyyattinkara,
Perumbavoor, Thalassery, Mavelikkara, Koyilandi, Sulthan Bathery,
Palakkad, N.Paravur , Kattappana, Kottayam & Thrissur
The Munsiffs, Kattappana, Koyilandi, Thiruvananthapuram, Aluva,
Kozhikode-I, Chittoor , Punalur, Karunagappally & Cherthala.
The Officers concerned.
The Private Secretary to the Hon'ble Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The B2, B3, B4, B5, C1, D2, E1 & I1 seats, High Court.
The Administrative Records Section, High Court (2 copies)

Copy submitted to :

The Honourable the Judges.